

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

19. I.A. 1740/2020  
IN  
C.P.(IB)-1621(MB)/2019

CORAM: SHRI H.V SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.03.2021**.

NAME OF THE PARTIES: Suraksha Asset Reconstructions Private Limited  
V/s  
Mack Star Marketing Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Adv. Vinodini Srinivasan for the applicant and Adv. Apurva Manwani, for the  
respondent are present through virtual hearing and requested time. List this  
matter on 10.05.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V SUBBA RAO  
Member (Judicial)